

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 250 of 2014 & IA No.409 of 2014, Appeal No.284 of 2014 & IA  
No.452 of 2014, Appeal No.297 of 2014 & IA No.178 of 2015 and Appeal  
No.42 of 2016**

**Dated: 16<sup>th</sup> September, 2016**

In the matter of :

**Appeal No. 250 of 2014 & IA No.409 of 2014**

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**Appeal No.284 of 2014 & IA No.452 of 2014**

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**Appeal No.297 of 2014 & IA No.178 of 2015**

M/s The South Indian Sugar Mills Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**Appeal No.42 of 2016**

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ... Appellant(s)

Versus

Biomass Energy Developers Association & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -  
Counsel for the Respondent (s) : -

**ORDER**

Due to fire in the office building, the court could not assemble on 14<sup>th</sup> September, 2016.

As agreed by the parties, list the matter on **26<sup>th</sup> October, 2016.**

***Court Master***

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